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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No.44/88.

Shri H.S.Khatavkar,  
Supdt. of Post Offices,  
Sindhudurg Division,  
Malvan-416606.

... Applicant

V/s.

1. Union of India through  
The Director of Accounts (Postal),  
Nagpur.440 001.

2. The Postmaster General,  
Maharashtra Circle,  
Bombay-400 001.

3. The Director General,  
Department of Posts,  
Sanchar Bhavan,  
New Delhi.110 001.

... Respondents.

Coram: Hon'ble Vice-Chairman, Shri B.C.Gadgil,  
Hon'ble Member(A), Shri P.S.Chaudhuri,

Oral Judgment:

(Per Shri B.C.Gadgil, Vice-Chairman) Dated: 22.9.1988

The applicant has sent by post Miscellaneous Petition No.488/88 praying for the withdrawal of his application on the ground that his option has been accepted. Mr.Kirode, Asstt. Superintendent of Post Offices, Post Master General's office states that the option of the applicant pertaining to pay fixation has been accepted. Thus the request of the applicant for withdrawal of the application is granted. The Miscellaneous Petition is disposed of and the Original Application No.44/88 is also disposed of as withdrawn. No order as to costs.



(P.S.CHAUDHURI)  
MEMBER(A)



(B.C.GADGIL)  
VICE -CHAIRMAN